

आयकर अपीलीय अधिकरण, सुरत न्यायपीठ, सुरत  
IN THE INCOME TAX APPELLATE TRIBUNAL  
SURAT BENCH, SURAT

BEFORE SHRI PAWAN SINGH, Hon'ble JUDICIAL MEMBER  
AND Dr.SHRI ARJUN LAL SAINI, Hon'ble ACCOUNTANT MEMBER

(Virtual Hearing)

आ.अ.सं./I.T.A No.311/AHD/2017

निर्धारण वर्ष/Assessment Year: 2008-09

Shri Arvindbhai Valjibhai Thummer, 84, Rukshamani Society Vighag-1, Nr.Sarita Society, Kargli Chowk, Pune Gam, Surat. [PAN: AEPPT 6915 E]	Vs .	The Income Tax Officer, Ward-2(3)(1), Surat.
अपीलार्थी / Appellant		प्रत्यर्थी/Respondent

निर्धारितकीओर से /Assessee by	Shri Nitin Gheewala – CA
राजस्वकीओर से /Revenue by	Smt. Anupama Singla - Sr.DR

सुनवाई की तारीख/ Date of hearing:	03.02.2021
उद्घोषणा की तारीख/Pronouncement on:	03.02.2021

**आदेश /O R D E R**

**PER PAWAN SINGH, JUDICIAL MEMEBER:**

1. This appeal by Assessee is directed against the order of Id.Commissioner of Income Tax(Appeals)-1, Surat dated 20.12.2016 for assessment year (AY) 2008-09.
2. The appeal came up hearing on 3<sup>rd</sup> February 2021. The Ld. AR for the assessee submits that the assessee has settled the dispute with the under Vivad se Visvas Scheme -2020 and had already received Form-3, issued from the office of Principal Commissioner of Income Tax, Surat-1, dated 20.01.2021 copy of which is filed. The Ld. AR for the

assessee submits that the assessee shall pay the full and final demand as per undertaking given by assessee. The Ld. AR of assessee prayed for withdrawal of the appeal.

3. The ld.Departmental Representative Sr.DR appearing for the Revenue has no objection if the appeal of assessee is dismissed as withdrawn. Considering the submissions of the Ld. AR of the assessee, the assessee is allowed to withdraw his appeal. Resultantly, the appeal of the Assessee is dismissed as withdrawn.

Order announced at the time of hearing of appeal on 3<sup>rd</sup> February 2021 in the Virtual Court hearing.

**Sd/-**

**(Dr.ARJUN LAL SAINI)**

(लेखा सदस्य/ACCOUNTANT MEMBER)

सुरत/ **Surat**, दिनांक **Dated:** 3<sup>rd</sup> Feb 2021 /#SGR

Copy of order sent to- Assessee/AO/Pr. CIT/ CIT (A)/ ITAT (DR)/Guard file of ITAT.

**Sd/-**

**(PAWAN SINGH)**

(न्यायिक सदस्य/JUDICIAL MEMBER)

**By order**

/ / **TRUE COPY** / /

**Assistant Registrar, Surat**